

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4396
ANSWERED ON:20.12.2012
NON SUPPLY OF FERTILIZERS
Pandey Saroj;Punia Shri P.L.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether any complaints regarding the non-supply of fertilizers as per the requirements of farmers in the country have been received from various State Governments during the current year; and

(b) If so, the details thereof and the steps taken by the Union Government to ensure uninterrupted supply of fertilizers to the farmers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): State-wise demand (requirement) and supply (availability) of Urea, DAP, MOP and complex fertilizers during the year 2012 (April, 2012 to November, 2012) is at Annexure 'A'. As can be seen from the Annexure, supply of fertilizers is adequate and comfortable.

(b): Steps taken by Department of Fertilizers to provide adequate supply of fertilizers are as given below:-

(i) a regular weekly Video conference is being conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways and Department of Shipping with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicted by the State governments.

(ii) the movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);

(iii) the gap in the demand and domestic production of fertilizer is met through imports.

(iv) the State governments have been advised to instruct the State institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies;